

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:4347  
ANSWERED ON:20.02.2014  
WATER IN CONCURRENT LIST  
Yadav Shri Ranjan Prasad

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether there is a proposal to include the subject 'Water' in the concurrent list;
- (b) if so, the details thereof; and
- (c) if not, the details of the transparent allocation mechanism for sharing river water amongst the States/UTs at present?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE AND WATER RESOURCES (SHRI GHULAM NABIAZAD)

- (a) No, Madam. There is no proposal to include the subject 'Water' in the Concurrent List.
- (b) Does not arise in view of reply to part (a) above.
- (c) In case of Inter-State Rivers, water is allocated amongst riparian States as per inter- State agreements or as per the decision of Inter State Water Disputes Tribunal set up under the provisions of Inter-State Water Disputes Act, 1956 (amended in 2002) under Article 262 of the Constitution of India.